

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 206
(IB)-3048(ND)2019
IA/2464/2020 IA/2927/2020

IN THE MATTER OF:

M/s. Kashmir Motor & General Finance Pvt. ... Applicant/Petitioner Ltd.

Vs.

M/s. Vipul Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 11.09.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Respondent : Ms. Vatsala Kak, Ms. Geetika Sharma, Advs.

ORDER

Renotify this case on 21th September, 2020

— Sd —

**(L.N. GUPTA)
MEMBER (T)**

— Sd —

**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**